173 Written Answers

Regarding M/s. Willard India Limited, it is noticed from the Annual Report lipto 29-2-1980 furnished by the Company with the Registrar of companies, Kanpur that the names of Sarvashri B. P. Bajoria, Jit Paul and K. K. Birla are not found in the list of top 50 shareholders and as such these persons cannot be said to hol(j contnolling shares in the said company.

Proposal for festablishiag' a Supreme Court Bench in the South

t772, SHRI PILOO *UOM:* Will the Minister of LAW, JUS'HCE AND COMPANY AFFAIRS bg pleased to state:

(a) whether Government have any proposal under their consideration for establishing a Supreme Court Bench in the South;

(b) if 30, what are the details in ftiis regard; and

(c) at which place in the South rfiis Bench would be establishefl?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Article 130 of the Constitution provides that "the Supreme Court shall sit in Delhi or in such other place or places, as the Chief Justice of India may, with the approval of the President from time to time, appoint." No proposal in this connection has been TC-ceived from the Chief Justice o'f India.

(b) and (c) Do not arise.

tPreviously Unstarred Question 251 transferred from the 12th June, 1980.

Appointment of Producers im T.V. Centres

773. SHRI CHADALAVADA VEN. KATARAO: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:

to Questions

(a) whether it is a fact that the candidates selected for appointment to the posts of Producer in T.V. centres . during March-April, 1979 were not of the level prescribed for such appointment; and

(b) if so, whether Government. propose to reconsider the question of their appointments to these posts?

THE MINISTER OF STATÍI IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA); (a) No, Sir.

(b) Does not arise.

Production cost of Coal

774. SHRI CHADALAVADA VEN-KATARAO: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the average cost of production of coal in the; country; and

(b) whether there is considerable difference between the cost of imported and indigenous coal; if so, what is the percentage of difference?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to provisional unaudited accounts of Coal India Limited and the Sin^a-reni Collieries Company Ltd., the average cost of production of coal for the year 1979-80 is as follows:

Coal India Limited—Rs. 105.34 per tonne

Singareni Collieries Oompa»y Ltd.—Rs. 112.03 per tonne.

(b) Yes, Sir. The average price of the washed Indian Coking Coal is Rs. 280 per tonne whereas the cost Australia is around Rs 680 per of the imported coking coal •from Australia ig around Rs. 680/- per